POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

ELPRO PACKAGING LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated January 12, 2010 and Corrigendum to Public Announcement dated May 20, 2010 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ("Regulations"), issued on behalf of Mr. Abhishek R. Mehta and Mrs. Bhavna R. Mehta pursuant to Regulation 10 and 12 and other provisions of Chapter III and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations"). The Offer formalities are completed and the details are as under:

1	**Name of the Target Company**	**Elpro Packaging Limited** Registered Office: 13, Soubhagya Apartment, 3rd Floor, Pawana Nagar, Chinchwad Gaon, Pune – 411 033. Tel No.: 020 – 2735 2961 Fax No.: 020 – 2735 3037.			
2	**Name of the Acquirer, including Persons Acting in Concert (PACs)**	**Acquirers:** Mr. Abhishek R. Mehta and Mrs. Bhavna R. Mehta			
3	**Name of the Manager to the Offer**	**Aryaman Financial Services Limited**			
4	**Name of the Registrar to the Offer**	**System Support Services**			
5	**Date of Opening of the Offer**	**May 28, 2010 (Friday)**			
	Date of Closure of the Offer	**June 16, 2010 (Wednesday)**			
6	**Details of Acquisition (All % based on Voting Capital)**	**Proposed in the Offer**		**Actuals**	
a.	Offer Price (Fully paid up)	Rs. 16.31/-		Rs. 16.31/-	
b.	Shareholding of Acquirers prior to MOU / PA	7,38,000 (14.76%)		7,38,000 (14.76%)	
c.	Shares acquired through MOU	18,98,900 (37.98%)		18,98,900 (37.98%)	
d.	Shares acquired in the Open Offer	10,00,000 (20.00%)		1,16,100 (2.32%)	
e.	Size of Open Offer (No of Shares * Offer price)	Rs. 1,63,10,000/-		Rs. 18,93,591/-	
f.	Shares if any acquired after PA but 7 working days prior to Closure of Offer	Nil		Nil	
g.	Post Offer Shareholding of Acquirers including PACs, if any	36,36,900 (72.74%)		27,53,000 (55.06%)	
h.	Pre and Post offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		23,63,100 (47.26%)	13,63,100 (27.26%)	23,63,100 (47.26%)	22,47,000 (44.94%)
7	**Date of dispatch of consideration and delay if any**	**June 29, 2010 (Tuesday). No Delay.** No interest is due and payable in this regard.			
8	**Position of Escrow Account**	The amount lying in Escrow Account, with lien in favour of Manager to the Offer, is going to release shortly.			
9	**Payment of interest, if any, to the shareholders along with the details thereof**	Not Applicable			
10	**Status of Investor complaints**	NIL			

Note: All figures in percentage are based on Subscribed Equity Share Capital of the Company.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS

Aryaman Financial Services Limited,
60, Ground Floor, Khatau Building,
Alkesh Dinesh Modi Marg,
Fort, Mumbai – 400 001.
Tel: 91 – 22 – 2261 8264 / 2261 8635
Fax: 91 – 22 – 2263 0434
Website: www.afsl.co.in
Email: info@afsl.co.in
Contact Person: Mr. Deepak Biyani

System Support Services,
209, Shivai Industrial Estate,
89, Andheri Kurla Road,
Sakinaka, Andheri (East),
Mumbai – 400 072.
Tel: 91 – 22 – 2850 0835
Fax: 91 – 22 – 2850 1438
Email: sysss72@yahoo.com
Contact Person: Mr. Mahendra Mehta

The Acquirers accept the responsibility for the information contained in this Public Announcement and also for the obligations of acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 1997 and subsequent amendments made thereof.

Place : Mumbai Date : July 01, 2010